## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 4872 TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER,

# **SWAVLAMBAN**

## 4872. SHRI SUNIL KUMAR SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has introduced a health insurance scheme named, 'Swavlamban';

(b) if so, the eligibility criteria for coverage under the said scheme;

(c) the total number of people who have registered under the said scheme, so far, State-wise;

(d) whether any claims/cases have been received under the said scheme; and

(e) if so, the number of claims/cases settled so far?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a): Yes. Government has launched 'Swavlamban Health Insurance Scheme' for persons with disabilities on pilot basis through funds available under the Trust Fund for Empowerment for Persons with Disabilities in the year 2015-16.

(b): Persons with blindness, low Vision, Leprosy-cured, Hearing impairment, loco-motor Disability, Mental Retardation and Mental Illness, duly certified by the competent authority; aged between 0 years to 65 years and with family annual income of less than Rs. 3,00,000 per annum are eligible for this scheme. Spouse & upto 2 dependent children of age not exceeding 25 years of persons with disabilities members are also covered. In case of minor being persons with disabilities, parents/legal guardian of such minor can also be covered under the Scheme.

(c): 7009 person with disabilities have registered under the Swavlamban Health Insurance Scheme as on 1.11.2016. State wise details are at **Annexure**.

(d) & (e): The New India Assurance Company Limited has intimated that they have received 151 claims/cases which amounts to Rs. 54.14 lakhs as on 01.11.2016.

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		Annexure
Annexure referred for Part (d&e) /Question No. 4872 to be answered on 16.12.2016 Number of persons with disabilities registered under the Swavlamban Health Insurance Scheme as on 1.11.2016		
1	KERALA	1531
2	DELHI	1106
3	HARYANA	191
4	MAHARASHTRA	513
5	CHANDIGARH	60
6	UTTAR PRADESH	337
7	WEST BENGAL	14
8	MADHYA PRADESH	117
9	GUJRAT	319
10	ANDHRA PRADESH	293
11	UTTRAKHAND	153
12	BIHAR	24
13	RAJASTHAN	48
14	PUNJAB	11
15	KARNATAKA	912
16	MIZORAM	5
17	CHENNAI	233
18	ODISHA	1142
	TOTAL	7009